

Annexure 6 - OPERATIONAL CREDITORS (EMPLOYEES) MAN TUBINOX LIMITED Liquidation commenced 22.10.2021 updated claim list as on 15.07.2026								
Sl. No.	Creditor	Amount claimed ₹	Amount admitted ₹	Amount not admitted ₹	Under verification ₹	Contingent ₹	Reconciliation ₹	Remarks as per Erstwhile Liquidator
1	Sudama Ram	1,79,85,097.00	1,73,73,456.00	6,11,641.00	0.00	0.00	0.00	The remaining amount of claim has been rejected due to lack of supporting.
2	Mayuri Thakkar	6,30,683.00	4,38,183.00	1,92,500.00	0.00	0.00	0.00	The Remaining Amount of Claim has been under rejected due to lack of supporting.
3	Amita Sawant	3,68,589.00	2,83,889.00	84,700.00	0.00	0.00	0.00	Admitted as recorded in revised SCC Annexure A.
4	Vinod Kuwadia	94,584.00	94,584.00	0.00	0.00	0.00	0.00	Claim has been admitted as per the Books of Accounts of the Corporate Debtor.
5	Sanjay Sohani	11,90,112.00	11,90,112.00	0.00	0.00	0.00	0.00	Claim has been Admitted as per the Books of Accounts of the Corporate Debtor.
6	Shailendra Mehta	8,07,537.00	2,77,344.00	5,30,193.00	0.00	0.00	0.00	The Remaining Amount of Claim has been under rejected due to the calculation of Interest is not justified.
7	Rajesh Saxena	87,54,158.00	72,69,064.00	14,85,094.00	0.00	0.00	0.00	The Remaining Amount of Claim has been rejected due to lack of Supporting.
	TOTAL	2,98,30,760.00	2,69,26,632.00	29,04,128.00	0.00	0.00	0.00	

NOTE :

The claim list is subject to revision from time to time as and when any new information, documents, or details come to the knowledge of the Present Liquidator.

Note on Constitution of CoC and Status of Claims

Pursuant to Section 21(11) of the Insolvency and Bankruptcy Code, 2016, and the applicable amended Liquidation Process Regulations, the Committee of Creditors has been duly reconstituted for supervision of the liquidation process, based on the records and claim details available with the Liquidator. The status of claims is set out in the present list. Section 21(11) extends CoC supervision to ongoing liquidations where no application under Section 54 has been made. egazette.gov.in

The liquidation process has been ongoing since 2021. However, disputes concerning the sole asset of the Corporate Debtor have impeded further progress and completion of the process.